




NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/190 & 191/2017
IN
PETITION NUMBER : TCP/209/2016
NAME OF THE PETITIONER(S) : P. Shanmugam & 6 others
NAME OF THE RESPONDENT(S) : M/s Shanti Enterprises Electricals Private Limited & 5 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

- | | | | |
|----|--|--------------|---|
| 1. | VISHNU MOHAN | For R2 to R4 |  |
| 2. | R. Shankar Narayanan
Senior Counsel
for M/s P. Giridharan
Dominic S David | R1 |  |
| 3. | P.H. Arvind Pandian Sr Counsel
for M. Sri Charan Ranganathan | Petitioner |  |

ORDER

Representing counsel for the petitioner present. Counsels for R1 to R4 are present. The counsels prayed for time for making submissions. At their request time is enlarged. Put up on 18.01.2018.

-Sel-
(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
/pb/

-Sel-
(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)